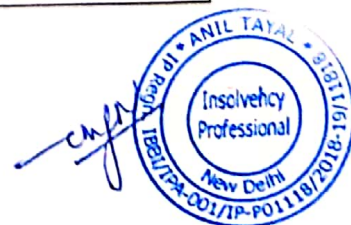


**Form A
PUBLIC ANNOUNCEMENT**

(Under Regulation 6 of the Insolvency and Bankruptcy Board of India
(Insolvency Resolution Process of Corporate Persons) Regulations, 2016)

FOR THE ATTENTION OF THE CREDITORS OF M/S AVJ DEVELOPERS (INDIA) PRIVATE LIMITED

| RELEVANT PARTICULARS | | |
|----------------------|--|--|
| 1. | Name of Corporate Debtor | M/S AVJ DEVELOPERS (INDIA) PRIVATE LIMITED |
| 2. | Date of Incorporation of Corporate debtor | 22.06.2010 |
| 3. | Authority Under which corporate debtor is incorporated /Registered | Registrar of Companies, New Delhi Under the Companies Act, 1956 |
| 4. | Corporate Identity Number /Limited Liability Identity of corporate debtor | CIN : U70101DL2010PTC204465 |
| 5. | Address of the registered office and principal office (if any) of corporate debtor | Registered office: Office No-106, D-248, Gali No-10, Laxmi Nagar, Delhi-110092 (INDIA) Principal Office: AVJ Business Park, Plot No. C, First Floor, Community Centre, AnandVihar, Delhi-110092 |
| 6. | Insolvency Commencement date in respect of corporate debtor | 21 October 2019 (Date of receipt of order by the Interim Resolution Professional 22.10.2019) |
| 7. | Estimated Date of closure of insolvency resolution process | 18.04.2020 (180 days from the commencement of Insolvency Resolution Process) |
| 8. | Name and Registration Number of Insolvency Professional acting as Interim Resolution Professional | Anil Tayal RegdNo. IBBI/PA-001/IP-P01118/2018-19/11818 |
| 9. | Address and Email of the Interim Resolution Professional as registered with the Board | Address: 201, Sagar Plaza, District Centre, Laxmi Nagar, New Delhi-110092 Email: caaniltayal@gmail.com |
| 10. | Address and Email to be used for Correspondence with the Interim Resolution Professional, if different from those given in serial number 9 | Address: 201, Sagar Plaza, District Centre, Laxmi Nagar, New Delhi-110092 Email: cirp.avj@gmail.com |
| 11. | Last Date of Submission of Claims | 5 th November 2019 |
| 12. | Classes of creditors, if any, under clause (b) of sub-section (6A) of section 21, ascertained by the interim resolution professional | Home Buyers (Real Estate Investors) |
| 13. | Names of Insolvency Professionals identified to act as Authorized Representative of creditors in a class (Three names for each class) | 1. Anurag Nirbhaya IBBI/PA-001/IP-P00870/2017-2018/11468 2. Harish Goyal IBBI/PA-001/IP-P-01459/2018 -2019/12244 3. Sanjeev Gupta IBBI/PA-001/IP-P-01575/2018-2019/12408 |



| | | |
|-----|---|--|
| 14. | (a) Relevant Forms and | Web link: https://www.ibbi.gov.in/home/downloads |
| | (b)Details of authorized representatives are available at:- | Details of Authorized Representative : 1. Anurag Nirbhaya 204, Sagar Plaza, Plot No. 19, District Centre, Laxmi Nagar, New Delhi-110092 2. Harish Goyal 431, Kanungo Apartments, Plot No. 71, I.P. Extension, Delhi-110092 3. Sanjeev Gupta 307, Laxmideep Building, Plot No-9, District Centre,Laxmi Nagar, Delhi-110092 |

Notice is hereby given that the National Company Law Tribunal, New Delhi, has ordered the commencement of a Corporate Insolvency Resolution Process of M/s AVJ DEVELOPERS (INDIA) PRIVATE LIMITED on 21st October, 2019.

The creditors of M/s AVJ DEVELOPERS (INDIA) PRIVATE LIMITED are hereby called upon to submit their claims with proof on or before 05th November, 2019 to the Interim Resolution Professional at the correspondence address mentioned against entry No. 10 only.

The Financial creditors shall submit their claims with proof by electronics means only. All other creditors may submit the claims with proof in person, by post or electronics means.

A financial creditor belonging to a class, as listed against the entry No. 12, shall indicate its choice of authorized representative from among the three insolvency professionals listed against entry No. 13 to act as authorized representative of the class Home Buyers (Real Estate Investors) in Form CA.

Submission of false or misleading proof of claims shall attract penalties.

Date: 22.10.2019
Place : New Delhi



ANIL TAYAL
IBBI/IPA-00118/2018-19/11818
Interim Resolution Professional in the matter of
M/s AVJ Developers (India) Private Limited